

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No3  
CP(IB)/140(AHM)2022

**Order under Section 95 IBC**

**IN THE MATTER OF:**

Indian Bank (Erstwhile Allahabad Bank)  
V/s  
Narendra Patel

.....Applicant

.....Respondent

**Order delivered on ..16/06/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

For the Applicant : Mr. Sunil Bhavasar, Adv.  
For the Respondent :

**ORDER**

When the matter was called out first, Learned Counsel for the applicant was not properly audible and matter was passed over. At the end of the board, when matter was called, none appeared for the applicant.

List on 07.07.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**